

- (i) Strict enforcement of quality specifications relating to moisture during procurement of foodgrains;
- (ii) Reduction in the quantum of foodgrains filled in each bag;
- (iii) Installation of weighbridges in depots having capacity of 5000 tonnes or more;
- (iv) Minimising the use of open wagons;
- (v) Administrative measures such as tightening of security at depots, intensifying surprise checks, ensuring regular stock verification etc.
- (vi) Augmentation of covered storage capacity;
- (vii) Encouraging machine stitching of bags.

[English]

### **Integrated Fisheries Development Project in Kerala**

3016. SHRI K. MURALEE DOHARAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the financial assistance provided to the Government of Kerala for the implementation of Integrated Fisheries Development Project by Matsa Fed during 1992-93;

(b) the amount actually utilised during the above period; and

(c) the amount earmarked for 1993-94?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a)

Integrated Fisheries Development Project in Kerala is financed by National Cooperative Development Corporation (NCDC). The NCDC has not provided any financial assistance to Government of Kerala for the implementation of the project by MATSYAFED during 1992-93.

(b) MATSYAFED has utilised a sum of Rs.860.07 lakh during 1992-93 (April to December, 1992) released by NCDC earlier.

(c) NCDC has provisionally earmarked a sum of Rs. 530.00 lakh for 1993-94.

[Translation]

### **Standard of Education**

3017. SHRI SURESHANAND SWAMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the standard of education in Uttar Pradesh is constantly declining; and

(b) if so, the details of the steps being taken by the Government to improve the standard of education in Uttar Pradesh?

THE DEPUTY MINISTER MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF EDUCATIONAL AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) and (b). The information is being collected and will be laid on the Table of the House.

[English]

### **Protection of Temples in Orissa**

3018. SHRI ANADI CHARAN DAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether temples of Lord Varahanath

and Lord Trilochanaswar have been over by A.S.I. for protection; and

(b) if not, the reasons for delay in implementing the proposal?

THE DEPUTY MINISTER THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF EDUCATIONAL AND DEPARTMENT CULTURE (KUMARI SELJA): (a) No, Sir.

(b) The delay caused is due to procedural formalities involved in protection and taking over of monuments.

#### **Restoration of Trains**

3019. SHRI MANJAY LAL: Will the Minister of RAILWAYS be pleased to state:

(a) the number of passenger trains running between Muzaffarpur and Samastipur Junctions of North Eastern Railway;

(b) whether the Sealdah- Muzaffarpur passenger train has been cancelled for the last several years;

(c) whether the Tata-Muzaffarpur Express has also been cancelled for the last several months;

(d) if so, the reasons thereof; and

(e) the time by which these trains are likely to be restored?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA):

(a) 17 trains in each direction

(b) The run of 311/312 Sealdah-Muzaffarpur passenger has been cancelled between Muzaffarpur and Barauni from 1.11.89 after extending 329/330 Howrah-Barauni passenger upto Muzaffarpur.

(c) to (e). 8181/8182 Tata-Muzaffarpur Express was cancelled on 26.9.92 due to breach on Purulia-Chandil section. The train has since been restored on 16.2.93 as biweekly service via Kharagpur and Adra.

#### **Enlarging of P.D.S.**

3020. DR. R. MALLU: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government propose to enlarge the scope of Public Distribution System to cover food, stationery and school books, drugs and pharmaceuticals, readymade clothes including shoes etc. on a no-profit no-loss basis both in urban and rural areas;

(b) if so, the details thereof; and

(c) the specific steps taken for supply of these items to weaker sections at reduced prices?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) to (c). Key essential commodities such as rice, wheat, levy sugar, imported edible oil, kerssene etc. are being distributed to the consumers through the Public Distribution System (PDS). The State Governments and U.T. Administrations were requested to include additional items of mass consumption, taking into account the local preferences. Many State Governments and U.T. Administrations have reported distributing items such as pulses, soaps, idised salt, exercise books, washing soaps etc. to the consumers through the PDS outlets, at reasonable prices. Foodgrains allocated to States/UTs for distribution in the areas under the Revamped